

(b) the number and places where it is proposed to open new medical colleges during the Second Five Year Plan in the various States;

(c) the basis for determining the location of new medical colleges;

(d) whether the decision about location of new medical colleges will be taken by the Central Government or the State Government; and

(e) whether Ajmer is included in the list for location of one of the new medical colleges during the Second Five Year Plan?

The Minister of Health (Shri Karmarkar): (a) to (e). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 37.]

Theft of Copper Wire

*314. **Shri S. C. Samanta:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there were more copper wire thefts in West Bengal and Bihar during 1956-57;

(b) if so, in how many cases serious dislocations of traffic were caused;

(c) whether some culprits have been found out and dealt with;

(d) the loss in circuit hours of Trunk Telephone and Telegraph services during the period; and

(e) whether any new steps are contemplated to cope with the situation?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) In almost every case.

(c) 4 persons in West Bengal Circle and 3 in Bihar Circle were convicted during 1956-57.

(d) Due to incidents in West Bengal Circle, roughly 65,289 telephone cir-

cuit hours and 2,51,156 telegraph circuit hours have been lost during 1956-57. Corresponding figures for Bihar are 59,145 and 2,36,580.

(e) Yes: Certain measures in collaboration with the State Police authorities have been worked out and are being implemented.

Social Security Scheme for Seamen

*316. **Shri T. B. Vittal Rao:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 365 on the 23rd November, 1956 and state:

(a) whether the Special Sub-Committee of the National Welfare Board for Sea-farers have submitted their report about the scheme for Social Security for seamen; and

(b) if so, when the same is likely to be enforced?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir, not yet.

(b) Does not arise.

Contributory Health Service Scheme

*317. **Shri Jhulan Sinha:** Will the Minister of Health be pleased to state:

(a) when a review of the Contributory Health Service Scheme is due; and

(b) whether the Central Government have taken note of the suggestions and implications of the views expressed in the Lok Sabha on various occasions since the inauguration of the scheme particularly regarding the element of compulsion involved therein?

The Minister of Health (Shri Karmarkar): (a) The Contributory Health Service Scheme was to be reviewed after a period of two years